

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 633/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV LAL. & ANR.

Respondent(s)

Date : 17-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Chandrika Mishra, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none has entered appearance.

Await original record from the High Court and Trial Court.
D.O. letter be issued. Registry to inform telephonically as well.

List again on 24.3.2020.

ANIL LAXMAN PANSARE
Registrar